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**THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

IB761/ND/2018

In the matter of :

Sony Pictures Networks India (P) Ltd

.. PETITIONER

Vs.

Ortel Communication Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 04.2.2019

Coram :

(R. Varadharajan),
Hon'ble Member (Judicial)

(Mrs. Deepa Krishan)
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor :-
For the Respondent/Corporate Debtor :-
For the Intervener :

ORDER

None appears for the Applicant. Perusal of the Order dated 30.1.2019 shows that the Certificate in terms of the previous Order dated 28.1.2019 is not available in the Court file.

In the circumstances, post this matter on 07.2.2019.

-Sel-

(DEEPA KRISHAN)
MEMBER TECHNICAL)

-Sel-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit